

GOVERNMENT OF KERALA

Abstract

Kerala Service Rules - Deferment of Surrender of Earned leave - Exemption - Orders issued

FINANCE (RULES-B) DEPARTMENT

G.O.(P) No. 49/2020/Fin

9/2020/Fin Dated, Thiruvananthapuram, 27/04/2020

Read: G.O.(P) No.42/2020/Fin. Dated 16.04.2020

ORDER

As per the Government Order read above, periodical surrender of Earned Leave by all categories of employees and teachers including those on temporary appointments was deferred for a period of three months from the date of that order. Government are now pleased to exempt the following categories of employees from the operation of the Government Order read above, with immediate effect:

- 1. Last Grade Servants (including Office Attendants in Subordinate Services)
- 2. Part-time Contingent Employees
- 3. Municipal Contingent Employees.

By order of the Governor,

RAJESH KUMAR SINGH ADDITIONAL CHIEF SECRETARY (FINANCE)

To

The Principal Accountant General (A&E), Kerala, Thiruvananthapuram. The Principal Accountant General (G&SSA), Kerala, Thiruvananthapuram. The Accountant General (E&RSA), Kerala, Thiruvananthapuram. All Additional Chief Secretaries/Principal Secretaries/Secretaries/Special Secretaries/Additional Secretaries/Joint Secretaries/Deputy Secretaries/Under Secretaries to Government. The Secretary to Governor, Raj Bhavan.

The Private Secretary to Speaker/Deputy Speaker of the Legislative Assembly.

The Additional Secretary to the Chief Secretary.

The Private Secretaries to the Chief Minister and other Ministers.

The Private Secretary to the Leader of Opposition.

All Heads of Departments / Offices.

All Departments and Sections of the Secretariat.

The Director of Treasuries, Thiruvananthapuram.

The Secretary, K.P.S.C., Thiruvananthapuram (with C.L.)

The Registrar, High Court of Kerala, Ernakulam (with C.L.)

The Registrar, University of Kerala/Kochi/Calicut/Mahatma Gandhi/Kannur (with C.L.)

The Registrar, Fisheries University (with C.L.)

The Registrar, Kerala Veterinary and Animal Sciences University (with C.L.)

The Registrar, Kerala University of Health & Allied Sciences (with C.L.)

The Registrar, National University of Advanced Legal Studies (with C.L.)

The Registrar, Central University of Kerala (with C.L.)

The Registrar, Thunchath Ezhuthachan Malayalam University (with C.L)

The Registrar, Kerala Lok Ayukta, Thiruvananthapuram.

The Registrar, Kerala Agricultural University, Mannuthi.

The Registrar, Sree Sankara Sanskrit University, Kalady (with C.L.)

The Secretary, Ombudsman for Local Self Government,

Thiruvananthapuram.

The Advocate General, Kerala, Ernakulam (with C.L.)

The Secretary, K.S.E.B., Thiruvananthapuram (with C.L.)

The General Manager, K.S.R.T.C., Thiruvananthapuram.

The Secretary, Human Rights Commission, Thiruvananthapuram.

The State Election Commissioner, Kerala, Thiruvananthapuram.

The State Chief Information Commissioner (with C.L.)

The Nodal Officer, www.finance.kerala.gov.in.

The Web and New Media, Information & Public Relations Department.

The Stock File/Office Copy (E 1491187).

Forwarded By Order

Section Officer